

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.4001
TO BE ANSWERED ON 24.03.2023

REHABILITATION OF STREET CHILDREN

4001. SHRI G.M. SIDDESHWAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- a. the extant policy on rehabilitation of children living on the streets;
- b. whether the National Council for Protection of Child's Rights (NCPCR) gave comprehensive suggestions for the rehabilitation of street children;
- c. if so, the details thereof;
- d. whether the Ministry has issued any letter to implement the suggestions; and
- e. if so, the details thereof and the time by which these would be implemented?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : The Ministry is implementing a centrally sponsored scheme namely Mission Vatsalya through State and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) including rehabilitation of children living on the streets and Children in Conflict with Law (CCL). The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, etc.

(b) to (e) : As informed by the National Commission for Protection of Child Rights (NCPCR), an online portal Baal Swaraj has been devised to do real time monitoring of children living in street situations - Baal Swaraj Portal-CISS. All the States/UTs have been directed by the Hon'ble Supreme Court in SMWP(C) No.6 of 2021 In Re. Children in Street Situations to upload the data of children who have been identified to be in street situations. The children in street situation are produced before the Child Welfare Committee for appropriate orders of rehabilitation as children in need of care and protection. NCPCR has issued suggestions to all the States/UTs for rehabilitation of street children. These include (i) identification, rescue and rehabilitation of children in street situations, (ii) monitoring of status of children in street situations on a regular basis (iii) review of status of rehabilitation of Children in Street Situations, (iv) other rehabilitation measures for children in street situations like, health screening, counselling, education, linking with different schemes.

Further, the Ministry regularly follows up with the State/ UT Governments so as to ensure that Child Care Institutions (CCIs) adhere to the standards of care as per the JJ Act, 2015 provisions. Various advisories have been sent to all States/UTs regarding mandatory inspection of all CCIs.
